

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4270
ANSWERED ON:12.08.2002
RELIEF SCHEME FOR FISHERMEN
V. VETRISELVAN

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any saving-cum-relief scheme is under implementation for fishermen;
- (b) if so, the details thereof;
- (c) the number of fishermen covered thereunder in each State particularly in Tamil Nadu during each of the last three years;
- (d) the assistance provided to those fishermen during the said period;
- (e) whether the Government have sent any proposal to State Governments for inclusion fisherwomen in the scheme; and
- (f) if so, the reaction of the State Governments thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b) Yes, Sir. Under the Centrally Sponsored National Scheme of Welfare of Fishermen encompassing of saving-cum-relief is under implementation. The marine fishermen contribute at the rate of Rs. 75/- per month for eight months and the inland fishermen at Rs. 50 per month for 9 months during active fishing months. Equivalent amount equally shared by the Central and State Government together with beneficiary contribution is distributed to the fishers during lean period at the rate of Rs.300 per month. In case of Union Territories, Central Government provides 100% matching share.

(c) & (d) The Statement giving State-wise details of number of fishermen covered and Central assistance sanctioned to the States/Union Territories including Tamil Nadu under the component saving-cum-relief during the last three years is annexed.

(e) & (f) The National Scheme of Welfare of Fishermen implemented in the 9th Plan did not specifically indicate inclusion of fisherwomen or otherwise. Upon receipt of a demand from certain quarters to include fisherwomen in the scheme, the State/UTs were addressed to ascertain their response. However, it is proposed to extend the scheme to 'fishers' during the Tenth Five Year Plan to avoid the gender bias.

Annexure

Statement referred to the Unstarred Question No.4270 on Relief Scheme for Fishermen by Shri V.Vetriselvan to be answered on 12/08/2002

Statement showing State/UT-wise number of fishermen covered and and Central assistance sanctioned under the saving-cum-relief component of the National Scheme of Welfare of Fishermen during the last three years.

(Rupees in `000)

Sl.No. State 1999-2000 2000-2001 2001-2002

	No.of benefi- ciary	Amount sanct- ioned	No.of benefi- ciary	Amount sanct- ioned	No.of benefi- ciary	Amount sanct- ioned
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1 A & N Island	614	294.0	375	445.6	374	224.4
2 Andhra Pradesh	Nil	Nil	2000	1440.0	Nil	Nil
3 Himachal Pradesh	Nil	Nil	Nil	Nil	2139	481.3
4 Karnataka	13707	4613.4	1000	3000.0	13707	901.3
5 Kerala	90000	32400.0	100000	31947.0	105000	4995.0
6 Pondicherry	10100	14076.0	21289	451.5	27135	5799.2
7 Tamil Nadu	183799	26267.6	183500	32074.0	197604	70893.7

8 West Bengal 7000 2520.0 7000 2100.0 Nil Nil

Total 305220 80071.0 315164 71458.1 345959 83294.9